To,
Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum and Licensing),
TRAI,

Dear Sir,

My responses on the Issues for Consultation:

Q1. Whether there is a need to introduce the Calling Name Presentation (CNAP) supplementary service in the tele
A1: Yes, it's very well required.

Q2. Should the CNAP service be mandatorily activated in respect of each telephone subscriber?
A2: Yes, with name and location information.

Q3. In case your response to the Q2 is in the negative, kindly suggest a suitable method for acquiring consent of t
A3: NA

Q4. Should the name identity information provided by telephone consumers in the Customer Acquisition Forms (CAFs) be used for the purpose of C
A4: Yes, its required.

Q5. Which among the following models should be used for implementation of CNAP in telecommunication networks in India?
A5: My recommendation is for Model no.1 because it's simple to implement, involves a smaller number of stakeholders and rest the accou
(a) Model No. 1, in which a CNAP database is established and operated by each TSP in respect of its subscribers and the name informatio

Q6. What measures should be taken to ensure delivery of CNAP to the called party without a considerable increase in the call set up time?
A6: Only name and location of the calling party should be enough for identification like in internet we only see the DNS name of the webp

knows the name and location of the calling person that should be ok. If required, the number can be looke

Hope to see the implementation soon.

Best Regards,
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Regards,